

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:3255
ANSWERED ON:15.04.2010
APPOINTMENTS OF TRADE APPRENTICESHIP
Pandey Saroj

Will the Minister of STEEL be pleased to state:

- (a) the plants where appointments were made through trade apprenticeship in Steel Authority of India Ltd. (SAIL) in the past and the duration of appointments, plant-wise and trade-wise;
- (b) the criteria for making permanent appointments in various trades by SAIL at present;
- (c) the number of such apprenticeship whose appointments are still pending alongwith the reasons therefor; and
- (d) the time by which the appointments are likely to be given to them?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP)

(a) The plants of Steel Authority of India Ltd.(SAIL) at Bhilai (Bhilai Steel Plant), Durgapur (Durgapur Steel Plant and Alloy Steel Plant), Rourkela (Rourkela Steel Plant), Bokaro (Bokaro Steel Plant) and at Salem (Salem Steel Plant) are engaging trade apprentices for training as per The Apprentices Act 1961.

Plant wise details of training provided in SAIL Plants during last five years is given below:

Plants	No. of Trade Apprentices
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Bhilai Steel Plant	87
Durgapur Steel Plant	47
Rourkela Steel Plant	48 (under training at present)
Bokaro Steel Plant	392 (253 under training at present)
Alloy Steels Plant	125
Salem Steel Plant	152 (22 under training at present)

The apprenticeship training is provided in various trades e.g. Electrician, Fitter, Machinist, Rigger, Turner, Welder etc. Duration of training varies from one year to three years, depending upon the trades.

(b) For permanent appointments at present, SAIL follows its recruitment policy to fulfill requirements of competent personnel in terms of requisite capabilities, skills, qualifications, aptitude, merit and suitability. The requirements are determined through Annual Human Resource Plan.

Recruitment in non executive grades is made through trainee route in S1 and S3 grades on consolidated stipend basis at plant/unit level by notifying the vacancies for relevant categories to local employment exchanges. The vacancies are also published in the Employment News and leading Newspapers of the area. The vacancies are also displayed on the notice boards and uploaded on SAIL website for wider publicity. While notifying the vacancies, Presidential Directives for reservations to SCs/STs/OBCs and Persons with Disabilities (PWD) are followed. Candidates sponsored by the employment exchange/eligible candidates applying in response to the advertisement, as the case may be, undergo test, interview and medical etc. for appointment in the company.

(c)&(d): As per Section 22 of The Apprentices Act 1961 it shall not be obligatory on the part of SAIL to provide employment to Trade Apprentices trained at its various plants. There are also various Court pronouncements and guidelines from Ministry of Industry, Government of India to this effect.